

(b) the total expenditure so far incurred in this respect?

The Deputy Minister in the Ministry of Works, Housing and Rehabilitation (Shri P. S. Naskar): (a) and (b). During the first two years of the Third Plan the State Governments have sanctioned a loan of Rs. 8.30 lakhs for construction of 300 houses under this Scheme. The total number of houses completed during this period is 330, which includes the houses carried forward from the Second Plan. The expenditure incurred during these two years is Rs. 4.23 lakhs.

Shri P. Kunhan: What are the reasons for the slow progress of this scheme? What steps have the Government taken to speed up the implementation of the scheme?

Shri P. S. Naskar: One reason for the slow progress of this scheme is that Central assistance under the scheme contains loans only. Secondly, the planters are not in a position to furnish security for the loan advanced. A working group has been set up in the Ministry of Labour and Employment to find out ways and means to look into the matter and see how to improve the position.

Shri S. M. Banerjee: I want to know whether it is a fact that despite all the assurances given by the hon. Minister, 500 families are still squatting near the Sealdah station. What steps have been taken by Government to shift them from those places to the squatters' colony?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): Here we are dealing only with plantation labour.

Micro-Hydel Schemes

*1039. **Shri Hem Raj:** Will the Minister of Irrigation and Power be pleased to state:

(a) the names of the micro-hydel schemes approved by the Central Water and Power Commission;

(b) the places where they are located; and

(c) which of them are being taken up for completion during 1963-64?

The Parliamentary Secretary to the Minister of Irrigation and Power (Shri S. A. Mehdi): (a) to (c). A statement is laid on the Table of the House.

STATEMENT

(a) and (b). The following Micro-Hydel Schemes have so far been approved for implementation during the Third Plan:—

- (i) Uttar Kashi (2x100 KW) in U.P.
- (ii) Chamoli (2x100 KW) in U.P.
- (iii) Bhedaghat (2x120 KW) in Madhya Pradesh.
- (iv) Bharmour (15 KW) in Himachal Pradesh.
- (v) Bomdila (3x30 KW) in NEFA.

(c) The scheme at (iv) above has already been completed. The schemes at (i) and (ii) are expected to be completed in 1965. The target dates for completion of the schemes at (iii) and (v) are not yet known.

Shri Hem Raj: May I know the number of micro-hydel schemes that was taken up by the Central Water and Power Commission in the country and the number that has been finalised?

Shri S. A. Mehdi: The statement mentions five schemes, out of which one has been completed. Three are expected to be completed by 1965. The target date for the rest is being worked out.

Shri Hem Raj: Since there is plenty of water power in the Himalayas, may I know whether any investigations have been carried out, so far as other schemes in Punjab and UP are concerned?

Shri S. A. Mehdi: Yes, Sir, about 4 schemes in UP; about 6 in Jammu and Kashmir and one in Himachal Pradesh.

Shri Hem Raj: What about Punjab?

Shri S. A. Mehdi: Himachal Pradesh is in Punjab.

Shri Hem Raj: Not in Punjab.

Shrimati Savitri Nigam: The hon. Minister has mentioned that there are four schemes in UP. May I know at what stage those four schemes are and whether any plan has been made for the survey of possibility of other schemes in UP?

Shri S. A. Mehdi: Two schemes have already been mentioned in the statement, i.e., Uttar Kashi and Chamoli. Regarding the other five schemes, the project reports have not yet been prepared. They are under preparation.

Shri Bhagwat Jha Azad: While appreciating the progress made by some of these five projects, when I look at (3) and (5) I find it mentioned "target date not known". Could we know the reasons for it? So far as the scheme at Bhedaghat in Madhya Pradesh is concerned, are we to take it that they can take any time they choose for the completion of the project?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): I hope the Madhya Pradesh Government will expedite the scheme.

Shri Bhagwat Jha Azad: What is the target date? Can they have any date they choose?

Shri Alagesan: We do not have the information.

Shri Bade: Sir, in the statement you have stated....

Mr. Speaker: I have not stated anything.

Shri Bade: I am sorry. In the statement it is stated that the target date for the completion of the scheme in the case of Bhedaghat in Madhya Pradesh is not known. May I know whether the Madhya Pradesh Government will take into account that scheme along with the Narmada Valley Project?

Shri Alagesan: It is a small scheme. It is not included in the Narmada Valley Project.

Dr. L. M. Singhvi: In what month and in what year was the micro-hydel scheme for Bomdila mooted and why is it that it has taken so long to finalise the project report and to commission the project?

Shri Alagesan: I do not have that information.

Squatters Colonies in West Bengal

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*1040. { **Shri Mohammad Elias:**
Shri Dinen Bhattacharya:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether the regularization and development of squatters' colonies in West Bengal have been included in the residuary problems in respect of the rehabilitation of refugees; and

(b) if so, the steps taken by Government to proceed with the issues?

The Deputy Minister in the Ministry of Works, Housing and Rehabilitation (Shri P. S. Naskar): (a) Yes.

(b) Upto December 1962, out of 148 regularizable squatters' colonies in West Bengal, 108 have been regularized in full and 5 in part. The number of families covered under this regularization is a little over 13,000. As regards the remaining colonies, preliminary work e.g., enumeration, photography and survey have been completed and expeditious action is being taken by the State Government to complete the acquisition proceedings. As regards development, proposals are examined as